

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3654
TO BE ANSWERED ON 21.12.2015

ADMISSION OF ST STUDENTS IN PRIVATE SCHOOLS

3654. SHRIMATI VASANTHI M.:
 SHRI SUSHIL KUMAR SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has a proposal to admit tribal students in regular private boarding schools to bring parity in quality of education to tribals and if so, the details thereof;
- (b) whether the Government has advertised for collaboration and if so, the details of schools coming up under this scheme, State/UT-wise;
- (c) the details of amount being sanctioned per student per year for admission to a tribal student in regular private schools;
- (d) whether the Government has any plan to reimburse the fee of the tribal students getting admission in prestigious institutes;
- (e) if so, the details thereof; and
- (f) whether the Government has also any plan to set up the computer labs with Internet facility in tribal areas and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): There is no such proposal.

(b) to (c): Does not arise in view of reply to (a) above.

(d) to (e): The Ministry is implementing Scheme of Top Class Education for ST students (a part of scheme of National Fellowship and Scholarship for Higher Education of ST students). Under this scheme, scholarship is given to ST students for pursuing studies at degree at Post Graduate level in any of the 158 identified institutions of excellence such as IITs, NIITs, IIMs etc. Scholarships are given every year to students whose family income does not exceed Rs. 4.5 Lacs per year. Scholarship amount includes tuition fees, living expenses and allowances for books, computer etc.

(f): Computer labs are set up in Ashram Schools and Ekalavya Model Residential Schools (EMRS) as part of school infrastructure. At present there are 213 EMRS and 1205 Ashram Schools spread over the country.
